

(1)
BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH

OA No 1651/87
Stamp No. 753/87

Shri Mohan Gopal Solanki,
Western Railway Quarter,
Chawl No.42, Room No.5,
Jacob Circle,
Bombay - 400 011. ... Applicant

vs.

1. Union of India, through
The General Manager,
Western Railway,
Churchgate,
Bombay- 400 020.
2. The Divisional Railway Manager,
Western Railway, Bombay Central.

Coram: Hon'ble Member (A) J.G. Rajadhyaksha
Hon'ble Member (J) M.B. Mujumdar

Appearance:

Mr. D.V. Gangal
Advocate for
the applicant.

ORAL JUDGMENT

Date: 3-12-1987

(Per M.B. Mujumdar, Member (J))

Heard Mr. Gangal, the learned advocate,
for the applicant.

2. The applicant was working as Safaiwala.
Along with the memorandum dtd. 5-7-1977 the following
articles of charge were served on him.

"ARTICLE-I: Shri Mohan Gopal, Safaiwala/
BCT has remained absent during the following
periods without any authority:-

11-4-76, 18-4-76, 20-4-76 to 5-7-76, 9-7-76
to 19-7-76, 22-7-76 to 2-8-76, 4-8-76,
11-8-76 to 13-8-76, 16-8-76 to 17-8-76,
12-10-76 to 13-10-76, 20-10-76, 31-1-77
21-1-76 to 21-4-77, 4-3-77 to 8-3-77.

He has also remained absent from 10-3-77
without any authority. Thus he is charged